

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:1196
ANSWERED ON:21.03.2012
PENSION TO BSNL EMPLOYEES
Sharma Dr. Arvind Kumar

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Department of Telecommunications (DoT) has issued orders for revision of pension in respect of absorbed employees in BSNL and those retired prior to 01 January, 2007;
- (b) if so, the details thereof;
- (c) the action taken by the Government for timely completion of the process of disbursement; and
- (d) the time by which the pension issue is likely to be resolved?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a) & (b) Yes. Madam, Order for revision of pension in respect of BSNL IDA pensioners who retired during the period from 1.10.2000 to 31.12.2006, has been issued vide Office Memorandum No. 40-17/2008-Pen (T)-Vol.III dated 15th March, 2011.

(c) & (d) Suitable guidelines to the concerned authority for timely completion of the process of disbursement of the revised pension have been mentioned in the aforesaid O.M. With the issue of order dated 15/3/2011, the issue of revision of pension in respect of absorbed employees in BSNL stand resolved.